

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 18<sup>th</sup> January, 2016*

No.HC.VII-27/2014/ 84 /A. In the interest of administration, Shri Utpal Kumar Ghosh, Upper Division Assistant (UDA), Office of the District and Sessions Judge, Kamrup (M), Guwahati, now on deputation in the Office of the District and Sessions Judge, Kamrup, Amingaon, is transferred against vacant post of Lower Division Assistant (LDA), Office of the District and Sessions Judge, Goalpara.

Shri Ghosh will join at his new place of posting immediately.

No.HC.VII-27/2014/ 85 /A. In the interest of administration, Smti Wahida Begum, Copyist, Office of the Sub-Divisional Judicial Magistrate (M), Margherita, is transferred as Copyist, Office of the Sub-Divisional Judicial Magistrate (M), Nazira, vice Shri Nishi Kant Baruah transferred.

Smti Begum will join at her new place of posting immediately.

No.HC.VII-27/2014/ 86 /A. In the interest of administration, Shri Nishi Kant Baruah, Copyist, Office of the Sub-Divisional Judicial Magistrate (M), Nazira, is transferred as Copyist, Office of the Sub-Divisional Judicial Magistrate (M), Margherita, vice Smti Wahida Begum transferred.

Shri Baruah will join at his new place of posting immediately.

**(N.B. The seniority of Shri Utpal Kumar Ghosh will be decided by the District and Sessions Judge, Goalpara on the basis of his initial date of joining in the service, while the seniority of Smti Wahida Begum will be decided by the Chief Judicial Magistrate, Sivasagar on the basis of her initial date of joining in the service and the seniority of Shri Nishi Kant Baruah will be decided by the Chief Judicial Magistrate, Tinsukia on the basis of his initial date of joining in the service.)**

By Order,  
Sd/- M.A. Ali,  
**REGISTRAR (VIGILANCE)**

Memo No.HC. VII-27/2014/ 87 - 101 /A.

Dated 18.01.2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Kamrup (M), Guwahati. He is requested to release Shri Utpal Kumar Ghosh in order to enable him to join at his new place of posting immediately.

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4. The District and Sessions Judge, Kamrup, Amingaon/ Goalpara/Tinsukia/Sivasagar
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
6. The Chief Judicial Magistrate, Tinsukia. He is requested to release Smti Wahida Begum in order to enable her to join at her new place of posting immediately
7. The Chief Judicial Magistrate, Sivasagar. He is requested to release Shri Nishi Kant Baruah in order to enable him to join at his new place of posting immediately
8. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
9. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
10. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
- ✓ 11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
12. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
14. Shri Utpal Kumar Ghosh, Upper Division Assistant (UDA), Office of the District and Sessions Judge, Kamrup (M), Guwahati, now on deputation in the Office of the District and Sessions Judge, Kamrup, Amingaon
15. Smti Wahida Begum, Copyist, Office of the Sub-Divisional Judicial Magistrate (M), Margherita
16. Shri Nishi Kant Baruah, Copyist, Office of the Sub-Divisional Judicial Magistrate (M), Nazira

*WASL 18/1/16*  
**REGISTRAR (VIGILANCE)**

*RJ*  
*18/1/2016*